

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)**

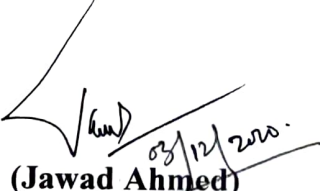
ORDER

No:629/GS

Dated: 03.12.2020

In the interest of administration, Ms. Poonam Gupta newly appointed Civil Judge (Jr. Division)/Munsiff is posted as Civil Judge (Jr. Division)/Munsiff, Leave Reserve Post, High Court wing Jammu for the time being.

By Order


(Jawad Ahmed)
Registrar General

No: 18375-90/GS

Dated: 03.12.2020

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs. Justice _____
..... for information of their Lordships.
3. Secretary to the Govt. Department of LJ&PA, Civil Secretariat, Jammu.
4. Secretary to the Govt. Department of LJ&PA, Civil Secretariat, Leh
5. Registrar Vigilance, High Court of J&K, Jammu.
6. Registrar Rules, High Court of J&K, Jammu
7. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
8. Director J&K Judicial Academy, Jammu
9. All Principal District & Sessions Judges.
.....for information.
10. Concerned Judicial Officers, _____
11. Director Finance, High Court of J&K, Jammu.
..... for information and necessary compliance.
12. CPC-eCourts, High Court of J&K, Jammu for uploading the same on the official website of the High Court.
13. In-charge Statistical/Accounts Section, High Court of J&K Main Wing, Srinagar, for information and n/a.
14. Office file.


Registrar General